

(10)

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 21st Oct 2019

PRESENT : SHRI ASHOK KUMAR BORAH, MEMBER (JUDICIAL) &  
SHRI VEERA BRAHMA RAO AREKAPUDI

APPLICATION NUMBER : IA/40/KOB/2019, IA/43/KOB2019 & IA 44/KOB/2019 IN  
PETITION NUMBER : TCP/55/KOB/2019  
UNDER SECTION : 241-242  
NAME OF THE PETITIONER(S) : SAJAN K. THOMAS  
NAME OF THE RESPONDENT(S) : PARAGON POLYMERS PRODUCTS PVT LTD

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature
Venkatesh Arbathi	Adu			
Athil Sunesh	Adu			

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature
Jayaram Paul	Adu			
Sankosh Mathew	Adu			

Office Notes

21st Oct 2019(10)

**Order**

IA/40/KOB/2019, IA/43/KOB2019 & IA 44/KOB/2019 IN TCP/55/KOB/2019

Learned counsel for the petitioner is present. Learned Senior Counsel for the respondent is present. The learned counsel for the petitioner submitted that the Interim Order issued by this Bench on 26.9.2019 has not been fully implemented by the respondent company even though they have shown lot of urgency while pleading for implementation of wage revision, etc. He further submitted that they have filed an IA in the main Company Petition. It appears that counter for the IA was also filed by the respondents, as informed by the Learned Senior Counsel. However, the same was not put up by the Registry. List for hearing and orders on IA on 11.11.2019.

Sd/-

**Veera Brahma Rao Arekapudi**  
Member (Technical)

Sd/-

**Ashok Kumar Borah**  
Member (Judicial)

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